

## Annexure 8

Name of the Corporate debtor: V.G.I Pharma Private Limited

Date of commencement of CIRP: 03rd December 2024

List of creditors as on: 18th March 2025

Sr.	Name of Creditor	List of Operational creditors (other than Workmen and Employees and Government Dues)												Remarks, if any	
		Details of claim received			Details of claim admitted							Amount of any mutual dues, that may be set off	Amount of claim rejected		Amount of claim under verification
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim					
1	Shreya Lifesciences Private Limited	26/02/2025	1,582,976.00	1,548,458.00	Unsecured	-	-	-	-	-	-	-	34,518.00	-	
	<b>TOTAL</b>		<b>1,582,976.00</b>	<b>1,548,458.00</b>									<b>34,518.00</b>	-	

Sd/-

CA Kshitiz Gupta

Resolution Professional of V.G.I Pharma Private Limited

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